

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 754 of 2019

IN THE MATTER OF:

Elektrans Shipping Pte. Ltd.

...Appellant

Vs.

Pierre D' Silva & Ors.

...Respondents

Present: For Appellant: - Ms. Prachi Wazalwar and Mr. Anandh. K, Advocates.

For Respondents: - Mr. Mayank Kshirsagar, Mr. Darryl Periera, Mr. Parth Sarthy Bose and Mr. Tushar Singh, Advocates for R1.

Ms. Pankhuri, Mr. Mohd. Arif and Mr. Akhilesh Yadav, Advocates.

O R D E R

29.08.2019— Heard the parties. Judgment reserved.

It will be open to the parties to file short written submissions not more than three pages by 30th August, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g